STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF FEBRUARY, 2021.

				List of cases e-filed	List of cases e-filed during the month				
Sr	Court	District	Case No.	Petitioner Name Vs	Advocate	Advo	cate Mobile	ocate Mobile Advocate E-	Advocate Mobile Advocate E- Date of
No.				Respondent Name	45	Number	ıber	nber mail Id	nber mail ld Registration
3	(2)	(3)	(4)	(5)	(6)		(7)	(7) (8)	(7) (8) (9)
. `	High Court of	East Khasi	•	1	- (' (
	Meghalaya	Hills							
5	Judge, Commercial	East Khasi		1		-		T.	
	Court, Shillong	エiils							

5		3	<u>N</u> .	Σ.
Judge, Commercial Court, Shillong	High Court of Meghalaya	(2)	Codir	O Control
East Khasi Hills	East Khasi Hills	(3)	District	
	1	(4)	Case No.	of cases in which e-P
	•	(5)	Respondent Name	
1		(6)	Advocate	made during the month
1		(7)	Date of Registration	
1	1	(8)	Date of e-payment of Court Fees	

5		(1)	No.	
Judge, Commercial Court, Shillong	High Court of Meghalaya	(2)	Court	
East Khasi Hills	East Khasi Hills	(3)	District	List of cas
ı	I	(4)	Case No.	ses in which Electronic
-		(5)	Petitioner Name Vs Respondent Name	Form 3 c Service of Process has
•	-	(6)	Advocate	Form 3 List of cases in which Electronic Service of Process has taken place during the month
1	1	(7)	Date of Registration Date of Electronic Service of Process	onth
t	ı	(8)	Date of Electronic Service of Process	

5		3	No.	Sr.	
Judge, Commercial Court, Shillong	High Court of Meghalaya	(2)		Sr. Court	
East Khasi Hills	East Khasi Hills	(3)		District	Lis
1	-	(4)		Court Name	Form 4 List of total no. of cases randomly
		(5)		Court No.	Form 4 randomly allocated during the month
		(6)		Case Type	the month
		(7)	cases randomly allocated)	Case Count (No. of	

L						(1)	No.	
					High Court of Meghalaya	(2)	Court	
					East Khasi Hills	(3)	District	_
Arbitration A. No.2/2019		Arbitration A. No.1/2019			Arbitration A. No.1/2018	(4)	Case No.	ist of cases in which Case
NEEPCO -Vrs- Patel Engineering Ltd.	Patel Unity Joint Venture.	NEEPCO -Vrs-	M/s Patel Engineering Pvt. Ltd.	-Vrs-	State of Meghalaya & 2 ors	(5)	Petitioner Name Vs Respondent Name	Form 5 List of cases in which Case Management Hearing was held during the month
D Pyngrope VK Jindal, Sr. Adv S Jindal R Dangwal, S Sen, A Bhan,	R Dangwal, S Sen, A Bhan, K Gaur, A Mitruka, K Narenderan, S Bajpai,M Rohatgi	D Pyngrope, VK Jindal, Sr. Adv.,S Jindal	A Bhan, M Rohatgi, S Narnaulia, K Gaur, A Oswal, R Dangwal, N Sondhi, P Shome	A Kumar, AG Meghalaya A Kharwanlang S Sengupta, Addl.Sr. GA A Thungwa, GA TT Diengdoh, Sr. Adv.	K Baruah, MF Diengdoh CT Sangma	(6)	Advocate	eld during the month
20.08.2019		20.08.2019			08.05.2018	(7)	Date of Registration	
Þ		-Do-			10.02.2021	(8)	Date of case Management Hearing	

į,								
Judge, Commercial Court, Shillong								
East Khasi Hills								
1			Arbitration A. No.2/2018		Arbitration A.No.1/2017		Arbitration A. No.3/2019	
1	NEEPCO	-Vrs-	Patel Unity Joint Venture	Patel Unity Joint Venture	NEEPCO -Vrs-	Patel Engineering Ltd.	NEEPCO -Vrs-	
	MK Marak, P Biswakarma, S Jindal, VK Jindal, Sr. Adv.	A Dholakia Sr. Adv., K Gaur, A Mitsuka, M Gope.	N Gogoi, N Bordoloi, N Mech, N Hawelia. S Thapa. A Bhan	N Hawelia, ML Gope, N Gogoi, N Bordoloi D Saikia, Sr. Adv., A Bhan, Sr, Adv., A Bhan, A Oswal, S Thapa, R Dangwal, P Baruah, K Gaur, A Mitsuka, A Dholakia, Sr. Adv.,P Shome.	S Rana, MK Marak, K Laheri, P Biswakarma, C Nongkhlaw, H Ahmadi, Sr. Adv., S Jindal, VK Jindal, Sr. Adv.	R Dangwal, S Sen, A Bhan, K Gaur, A Mitruka, K Narenderan, S Bajpai, M Rohatgi	D Pyngrope VK Jindal, Sr. Adv S Jindal	K Gaur, A Mitruka, K Narenderan, S Bajpai, M Rohatgi.
ı			29.06.2017		29.08.2016	, ,	20.08.2019	
1			-Do-		24.02.2021		-Do-	

	No.	(1)	. `			5			
	Court	(2)	High Court	of,	Meghalaya	Judge,	Commercial	Court,	Shillong
	District	(3)	East	Khasi	Hills				
	District Case No.	(4)	•			•			
ç	Petitioner Name Vs Respondent Name	(5)				1			
ontested cor	Advocate	(6)	1			ĭ			
Contested commercial cases of	Date of Registration	(7)							
	Whether Urgent Relief was sought and Pre- Institution Mediation	(8)	-						
disposed during the month	Date of Decision	(9)	-						
nonth	Days for disposal	(10)	-						
	Nature of Disposal (Contested/ Settled)	(11)	-						
	Date of execution of decree	(12)	-						
	Number of days for execution of decree from date of decision	(13)	-			1			
	Act Section	(14)	'						

	(1) (2)		No.	Sr. Court	
High Court of East Khasi Hills	(3)			District	
7	(4)	month	pending on the 1st day of the	Total number of cases	Form 7 Summary of Commercial Cases during the month
•	(5)		instituted during the month	Total number of cases	7 Sases during the month
	(6)	month	disposed during the	Total number of cases	
7	(7)	month	pending at the end of the	Total number of cases	

Judge, East Khasi Hills Commercial	nercial	nercial	nercial
ast Khasi Hills	ast Khasi Hills 73	East Khasi Hills 73 1	73 1
	73	73 1	73 1 5

Form 6(i): Mediation Data on Monthly Basis

16 (the applications are in	(2 cases have settled	ī	9	10	Centre, Shillong.	-
(7)	(6)	(5)	(4)	(3)	(2)	(1)
applications pending at the end of the month	starter cases during the month	settled during the month	received during the month	applications pending on the 1 st day of the month	Centre (For example, DLSA or Main Mediation Centre Mumbai)	N 0